



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar\

Notification

Jammu, the 12th of December, 2017

SRO 502 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction, District Rajouri:-

S.No	Name of Officer S/Shri	Posted as
01	Basti Ram	Lookafter Naib Tehsildar, Solki
02	Wajahat Hussain	Lookafter Naib Tehsildar ,Rajouri
03	Qamar Din	Lookafter Naib Tehsildar Shahdhara Sharief, Thanamandi,
04	Mohammad. Zaffer	Lookafter Naib Tehsildar, Darhal
05	Madan Lal	Lookafter Naib Tehsildar , ARA
06	Ajay Paul Singh	Lookafter Naib Tehsildar , Rajal
07	Bhupinder Singh	Lookafter Naib Tehsildar , Collector Defence Office
08	Intikhab Ahmed	Lookafter Naib Tehsildar , Moghla
09	Ashfaq Ahmed	Lookafter Naib Tehsildar , Sunderbani
10	Mohammad Sharief	Lookafter Naib Tehsildar , Bambliya
11	Sushil Kumar	Lookafter Naib Tehsildar , Ujhan
12	Ashok Kumar	Lookafter Naib Tehsildar , Taryath
13	Mansha Mohd	Lookafter Naib Tehsildar , Naria
14	Ashok Kumar	Lookafter Naib Tehsildar , Kangri

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)
Secretary to Government,

Dated: 12-12-2017

NO: LD (P) Rajouri/01

Copy to the:-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate, Rajouri. This is with reference to his letter No JC/DMR/1838-39, dated 28.11.2017.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L,J& PA (w.7.s.c).

(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,

12/12
12-12-2017